

[Shri Atal Bihari Vajpayee]

interest and honour remains the same. All those who were alarmed at the fear of adverse consequences and almost cautioned against my undertaking the visit should rest assured that our dignity, independence and our national interests have not been allowed to suffer damage in any way.

India and China are not only two important members of the international community, they are also neighbours. With full respect to each other's personality and guided by the principles of peaceful co-existence, the two countries must strive for the goal of full normalisation and work for a world order which is just and equitable and where all nations big and small can, in peace, develop in their own way.

SHRI K. P. UNNIKRIISHNAN (Badagara): Sir, it is a very important statement. It should be debated in the House. It is a very important issue. You cannot brush it aside.

MR. SPEAKER: Today we are discussing it at 4 O'Clock.

SHRI K. P. UNNIKRIISHNAN: That is a totally different subject. Today evening we are discussing Chinese aggression on Vietnam. We are not discussing the visit of the External Affairs Minister to China. I am surprised you are saying like that. At 4 O'Clock we are discussing something different.

13.27 hrs.

AIR (PREVENTION AND CONTROL OF POLLUTION) BILL
EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE

DR. KARAN SINGH (Udhampur): I beg to move.

"That this House do further extend upto the last day of the Bud-

get Session, 1979 the time for presentation of the Report of the Joint Committee on the Bill to provide for the prevention, control and abatement of air pollution, for the establishment, with a view to carrying out the aforesaid purposes of Boards for the prevention and control of air pollution, for conferring and assigning to such Boards, powers and functions relating thereto and for matters connected therewith."

MR. SPEAKER: The question is:

"That this House do further extend upto the last day of the Budget Session, 1979 the time for presentation of the Report of the Joint Committee on the Bill to provide for the prevention, control and abatement of air pollution, for the establishment with a view to carrying out the aforesaid purpose, of Boards for the prevention and control of air pollution, for conferring and assigning to such Boards powers and functions relating thereto and for matters connected therewith."

The motion was adopted.

MR. SPEAKER: The House stands adjourned till 14.30 hrs.

13.29 hrs.

The Lok Sabha adjourned for Lunch till thirty minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at thirty five minutes past Fourteen of the Clock

(**MR. SPEAKER** in the Chair)

MR. SPEAKER: We now go to the Legislative business.